

**FORM A
PUBLIC ANNOUNCEMENT**

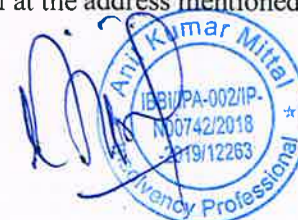
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF BHUPESH STEEL PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	BHUPESH STEEL PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	11.11.1988
3.	Authority under which corporate debtor is incorporated / registered	ROC Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74899DL1988PTC033862
5.	Address of the registered office and principal office (if any) of corporate debtor	Reg. Add: A-48, 2 nd Floor, Wazirpur Industrial Area, Delhi - 110052 Factory Premises: Khewara Road, Bahalgarh, Sonapat, Haryana - 131021
6.	Insolvency commencement date in respect of corporate debtor	22.12.2023 <i>(Order copy received on 26.12.2023)</i>
7.	Estimated date of closure of insolvency resolution process	23.06.2024 (Being 180 days from 26.12.2023)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Anil Kumar Mittal Registration Number: IBBI/IPA-002/IP-N00742/2018 -2019/12263
9.	Address and e-mail of the interim resolution professional, as registered with the Board	5/99, Sector- 2, Rajender Nagar, Sahibabad, Distt. Ghaziabad, Uttar Pradesh-201005 Reg. Email Id – mittalanil.ubi@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address for Correspondence: C/o Resurgent Resolution Professionals LLP (IPE) 905, 09th Floor, Tower C, The Close South, Sector 50, Gurugram, Haryana 122018 Email Id (Process specific) cirp.bspl@gmail.com
11.	Last date for submission of claims	09.01.2024 (14 days from the date of receipt of copy of the Order i.e. 26.12.2023)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **BHUPESH STEEL PRIVATE LIMITED** on 22.12.2023, however, the copy of the Order was received by the IRP on 26.12.2023.

The creditors of **BHUPESH STEEL PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **09.01.2024** to the interim resolution professional at the address mentioned against entry No. 10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Anil Kumar Mittal
Interim Resolution Professional
In the matter of BHUPESH STEEL PRIVATE LIMITED
Reg. No. IBBI/IPA-002/IP-N00742/2018 -2019/12263
AFA Number: AA2/12263/02/130924/202855
AFA Valid Upto: 13.09.2024

Date: 28.12.2023
Place: New Delhi